

**IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD**  
**COURT - 2**

ITEM No 202- IA 314 of 2021  
ITEM No 203- IA 431 of 2021  
In  
CP(IB) 586 of 2019

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Noble Resources International Pvt Ltd  
V/s  
Sona Alloys Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on ..12/12/2022**

**Coram:**

Dr.Deepti Mukesh, Hon'ble Member(J)  
Ajai Das Mehrotra, Hon'ble Member(T)

**PRESENT:**

For the Applicant / RP : Mr. Saurabh Soparkar, Sr. Adv. a/w. Mr. Jaimin Dave, Adv.  
& Ms. Hirwa Dave, Adv.  
For the MBPL : Mr. Krishnendu Datta, Sr. Adv. a/w. Mr. Mohd. Shahan, Adv.  
& Ms. Varsha, Adv. for R-5  
For the Vedanta Ltd. : Mr. Goparl Jain, Sr. Adv. & Mr. Diwar Maheshwar, Adv.  
& Ms. Pratiksha Mishra, Adv. & Mr. Moiz Rafique, Adv.  
For the Respondent/CoC : Mr. Yuvraj Thakore, Adv.

**ORDER**

**IA 314 of 2021**

Learned Sr. Counsel Mr. Jain for one of the objectors to the approval of resolution plan made submissions Learned Sr. Counsel Mr. Soparkar for RP and Learned Sr. Counsel Mr. Datta for successful resolution applicant also made submissions. Learned Sr. Counsel Mr. Jain sought and was given permission to leave, and make his rejoining submission on the next date, as he had part heard matter at four o'clock, though the advocate on record was present during the submissions by other side.

List for further hearing on 16.12.2022.

**IA 431 of 2021**

Application is filed by M/s. Pani Logistics objecting to the approval of resolution plan.

None appears for the objector.

It is made very clear that if none appears for the applicant M/s. Pani Logistics on the next date of hearing, the application will be considered for dismissal.

During the course of hearing, it also came to light that one IA 240 of 2021 is pending for handing over the machineries lying in the premises of corporate debtor to resolve the issue in the said application. It has been noted earlier that RP has stated that they do not have any objection in allowing this IA 240 of 2021. RP to submit the latest status on the next date of hearing.

List for further hearing on 16.12.2022.

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**AJAI DAS MEHROTRA  
MEMBER (TECHNICAL)**

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**DR. DEEPTI MUKESH  
MEMBER (JUDICIAL)**